

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.401

IA-4490/2021IA-4524/2021IA-3385/2020

In

IB-432(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha

Vs.

M/s. Three C Homes Pvt. Ltd.

.... APPLICANT/PETITIONER

..... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 12.08.2022

CORAM:

Dr. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Rishabh Jain, Advocate for RP

Gaurav Katiyar, RP in person IN IA-4490/2021, IA-4524/2021 & IA-3385/2020

For the Respondent

: COC Member Suresh Gupta

For the AR

: Adv. Nikhil Verma for AR

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.08.2022.



(Court Officer)

Court-III